

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**CP-568/2015  
in  
OA-2478/2014**

**New Delhi this the 04th day of April, 2016.**

**Hon'ble Sh. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sh. Ajay Kumar Sinha, (DOB: 05.10.1968),  
S/o late sh. Ram Pratap Sinha,  
R/o H.No. 614-A, e-Block, Qutub Vihar, Phase-II,  
PO: Chhawala, New Delhi-71. ....

Petitioner

Versus

Sh. Alok Joshi, Chairman,  
NTRO, GOI, Block-III, Old JNU Campus,  
New Delhi-67. .... Respondent  
(By Advocate: Sh. Hanu Bhaskar)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J)**

None for the applicant.

2. Heard the learned counsel for the respondent.
3. The present CP is filed alleging non-implementation of the order dated 15.05.2015 in OA No. 2478/2014 and batch.
4. The learned counsel for the respondents produced an order dated 11.09.2015 of the Hon'ble High Court of New Delhi in WP(C) No. 8688/2015 filed against the order of this Tribunal during the pendency of the Contempt Petition, where under the Hon'ble High Court stayed the operation of the orders of this Tribunal.

5. In the circumstances, the CP is closed and notice issued to the respondent is discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, once the said WP is finally decided. No costs.

**(Shekhar Agarwal)**  
**Member (A)**

/ns/

**(V. Ajay Kumar)**  
**Member (J)**